48.. Agartala

Tamilnadu

55

- 49. Coimbatore
- 50. Kanchipuram
- 51. Madras
- 52. Madurai
- 53. Salem
- 54. Trichi
- 55. Tirupur

U.P.

- 56. Agra
- 57. Allahabad
- 58. Dehradun
- 59. Gorakhpur
- 60. Kanpur
- 61. Lucknow
- 62. Meerut
- 63. Moradabad
- 64. Varanasi

West Bengal

- 65. Calcutta
- 66. Howrah
- 67. Siliguri

U.T.

- 68. Chandigarh
- 69. Pondicherry.

Incidents of Terrorism in Delhi

to Questions

255. SHRI MOHAMMED AFZAL alias MEEM AFZAL Will the Minister of HOME AFFAIRS be pleased to state:

- (a) what is the number of incidents of terrorism which had taken place- in Delhi during the period 1993-94 and 1994-95 (year-wise): and
- (b) what is the number of persons killed and injured in these incidents during the said period?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (PROF. MEIJINLUNG KAMSON) (a) & (b) The number of incidents of terrorism and the number of persons killed and injured in these incidents during the years 1993, 1994 and 1995 (upto 24.11.95) is as under:—

Year	Number of	Number of	persons	
	incidents	Killed	Injured	
1993	5	10	29	
1994	1	_	19	
1995	6	_	75	
(upto 24.11	.95)			

Closure of Polluting units in Gujarat

256. SHRI GOVINDRAM MIRI: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether Gujarat High Court has issued notices for closing down polluting industrial units if so, what are the districtwise and unit-wise figures and reasons therefore;
- (b) what were the basis of the survey; and
 - (c) whether this rule has been made

applicable to small scale and textile units too, if so, what is the number of such units alongwith the names of their respective districts?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI RAJESH PILOT): (a) to (c) The Gujarat High Court has issued the necessary directives to the Department of Environment and Forests, Government of Gujarat, for closure of 1519 highly polluting industries, 185 in Ahmedabad, 26 in